

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No.2852/2018, MA No. 4529/2018

New Delhi, this the 7th day of November, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)  
Hon'ble Ms.Aradhana Johri, Member (Administrative)**

Jatin Kochar  
S/o Late Sh. Radhe Shyam  
R/o Ram Bazar, Delhi-110006. -Applicant

(By Advocate: Present None)

## Versus

1. GNCT of Delhi  
Through its Chief Secretary  
5<sup>th</sup> Level , 'A' Wing  
Delhi Secretariat  
IP Estate, New Delhi.
2. Delhi Subordinate Services Selection Board  
Through its Secretary  
F-18, Karkardooma Institutional Area,  
New Delhi.
3. Directorate of Education  
Through its Director  
(GNCT of Delhi)  
Old Secretariat, Delhi-110054.
4. Union of India  
Through its Secretary  
Ministry of Human Resource Development  
Shastri Bhawan, New Delhi.
5. Central Board of Secondary Education  
Through its Chairperson  
'Shiksha Kendra', 2, Community Centre,  
Preet Vihar, New Delhi -110092.

(By Advocate: Mr. Sameer Sharma, Mr. Anil Srivastava with Mr. Alok Kumar)

## **ORDER (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

Today none appeared on behalf of the applicant and on 18.01.2019, 12.02.2019, 08.04.2019, 27.08.2019 also same was the position. Hence, this OA is dismissed in default for non-prosecution. All pending MAs are also disposed of accordingly.

**(Aradhana Johri)**  
**Member(A)**

**(S.N. Terdal)  
Member (J)**

